

Cases pending before the Commercial Courts/ Commercial Benches of District Courts of the State of Tripura.

SCHEDULE-II

Form I List of cases e-filed during the month For the month of February, 2025									
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	CM(ARB) 03/2025	Tripura Police Computerization Agency (TPCA) Vs. Bharat Sanchar Nigam Limited	Mr. Santanu Bhattacharjee	9436122794	Nil	25.02.2025	25.02.2025
			Commercial Suit of 1/2025	Union of India Vs. M/S Pave Infrastructure Private Limited	Mr. Bidyut Majumder	9436120661	Majumderbidyut16@gmail.com	24.01.2025	22.01.2025
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-payment of Court fees was made during the month For the month of February, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	CM(ARB) 03/2025	Tripura Police Computerization Agency (TPCA) Vs. Bharat Sanchar Nigam Limited	Mr. Santanu Bhattacharjee	25.02.2025	25.02.2025
			Commercial Suit of 1/2025	Union of India Vs. M/S Pave Infrastructure Private Limited	Mr. Bidyut Majumder	24.01.2025	22.01.2025
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 3							
List of cases in which Electronic Service of Process has taken place during the month							
For the month of February, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	T.S. (Commercial 5/2024)	Sri Arup Kanti Saha and Anr. Vs. Sri Sama Sarma & Ano.	Mr. Chiranjib Bhattacharjee	05.10.2024	10.02.2025
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 4 List of total no. of cases randomly allocated during the month For the month of February, 2025						
Sr No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil

Form 5 List of cases in which Case Management Hearing was held during the month For the month of February, 2025							
Sr. No	Court	District	Case No.	Petitioner name Vs. Respondant Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Commercial Court	South Tripura Judicial District, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Commercial Court	Gomati Judicial District, Udaipur	Nil	Nil	Nil	Nil	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Commercial Court	Unakoti Judicial District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Commercial Court	Khowai Judicial District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Commercial Court	Dhalai Judicial District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	Nil	Nil	Nil	Nil	Nil
9	District Commercial Court	Sepahijala Judicial District, Sonamura	Nil	Nil	Nil	Nil	Nil

Form 6
Contested commercial cases disposed during the month
For the month of February, 2025

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Form 7 Summary of Commercial Cases during the month For the month of February, 2025						
Sr No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Commercial Court	South Tripura Judicial District, Belonia	01	01	00	02
2	District Commercial Court	Gomati Judicial District, Udaipur	01	00	01	Nil
3	District Commercial Court	West Tripura Judicial District, Agartala	102	02 (1 no. ARB Case & 1 No. Commercial Suit)	01 (Commercial case)	103
4	District Commercial Court	Unakoti Judicial District, Kailashahar	06	00	00	06
5	District Commercial Court	North Tripura Judicial District, Dharmanagar	01	00	00	01
6	District Commercial Court	Khowai Judicial District, Khowai	00	00	00	00
7	District Commercial Court	Dhalai Judicial District, Ambassa	03	00	00	03
8	Commercial Court Kamalpur	Kamalpur Judicial Sub-Division	00	00	00	00
9	District Commercial Court	Sepahijala Judicial District, Sonamura	01	00	01	00

Form 6 (i): Mediation Data on Monthly Basis
Rule 10 (2)

List of cases received for Pre- Institution Mediation and Settlement during the month For the month of February, 2025						
Sr No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Legal Services Authority, South Tripura, Belonia	Nil	Nil	Nil	Nil	Nil
2	District Legal Services Authority, Gomati,Udaipur	02	Nil	02	Nil	Nil
3	District Legal Services Authority, West Tripura, Agartala	Nil	Nil	Nil	Nil	Nil
4	District Legal Services Authority, Unakoti District, Kailashahar	Nil	Nil	Nil	Nil	Nil
5	District Legal Services Authority, North Tripura , Dharmanagar	Nil	Nil	Nil	Nil	Nil
6	District Legal Services Authority, Khowai District, Khowai	Nil	Nil	Nil	Nil	Nil
7	District Legal Services Authority, Dhalai District, Ambassa	Nil	Nil	Nil	Nil	Nil
8	District Legal Services Authority, Sepahijala District, Sonamura	Nil	Nil	Nil	Nil	Nil